

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

RAJYA SABHA
UNSTARRED QUESTION NO.1628
TO BE ANSWERED ON 6TH AUGUST, 2024

ONE NATION ONE RATION CARD SCHEME

1628 SMT. SULATA DEO:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the number of ration cards that have been issued under the One Nation One Ration Card scheme, State-wise, in 2022-23;
- (b) whether Government is aware of the discrepancy in terms of registering ration card holders on the scheme; and
- (c) if so, the steps taken to address this?

A N S W E R
MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS,
FOOD & PUBLIC DISTRIBUTION
(SHRIMATI NIMUBEN JAYANTIBHAI BAMBHANIYA)

(a) to (c): One Nation One Ration Card (ONORC) plan ensures nation-wide seamless portability of Pradhan Mantri Garib Kalyan Anna Yojana (PMGKAY) foodgrains distributed by the States/UTs. Through this technology driven reform, around 80 Crore PMGKAY beneficiaries, are empowered to lift their entitled foodgrains from any Fair Price Shop (FPS) of their choice, anywhere in the country, by using their same existing ration card with biometric authentication on an electronic Point of Sale (ePoS) device. The family back home can also lift the part of the PMGKAY ration in the home State/UT on the same ration card. So far, this reform is enabled in all 36 States/UTs, across the country, covering almost 100% PMGKAY beneficiaries (around 80 Crore).

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The PMGKAY beneficiaries (migrant workers/ labourers) are neither required to register their ration cards nor obtain any new ration card to avail the facility of ration cards portability under ONORC. The beneficiaries can seamlessly use their existing ration card/ copy of the ration card or by simply quoting either their ration card number or Aadhaar number to any ePoS enabled FPS dealer and lift their part/full foodgrains as per the entitlement of their ration card.
